

Form – 1

List of cases e-filed during the month of June – 2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Ahmedabad (Rural)								
2	Amreli								
3	Anand								
4	Aravalli @ Modasa								
5	B.K. @ Palanpur								
6	Bharuch								
7	Bhavnagar								
8	Botad								
9	Chhotaudepur								
10	Dahod								
11	Dev Bhoomi Dwarka @ Khambhaliya								
12	Gandhinagar								
13	Gir Somnath @ Veraval								
14	Jamnagar								
15	Junagadh								
16	Kachchh @ Bhuj								
17	Kheda @ Nadiad								
18	Mahesana								
19	Mahisagar At Lunawada								
20	Morbi								
21	Narmada @ Rajpipla								
22	Navsari								
23	Panchmahals @ Godhra								
24	Patan								
25	Porbandar								
26	Rajkot								
27	S.K. @ Himmatnagar								
28	Surat								
29	Surendranagar								
30	Tapi @ Vyara								
31	Vadodara								
32	Valsad								
33	City Civil Court, Ahmedabad								

--NIL--

**E-FILING IS IN THE PROCESS OF IMPLEMENTATION IN THE DISTRICT JUDICIARY OF THE STATE OF GUJARAT.
(HOWEVER, E-FILING IS IMPLEMENTED ONLY FOR THE COMMERCIAL CASES OF AHMEDABAD, GANDHINAGAR, RAJKOT, SURAT AND VADODARA)**

Form – 2

List of cases in which e-Payment of Court fees was made during the month of June 2026 as per CIS

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	AHMEDABAD	COMM CS/183/2026	QX GLOBAL SERVICES PRIVATE LIMITED THROUGH VIRAL SHAH VS. RUKSANA SHAKIR SHAIKH D/O SHAKIR SHAIKH	120250-A S PATEL	19-06-2026	18-06-2026
2	JUDGE, CITY CIVIL COURT	AHMEDABAD	COMM CS/456/2026	AIRSURGE LOGISTICS PVT.LTD. THROUGH ITS AR LINESH SHAJI VS. ANANT SARTHI PVT.LTD.	122476-H M SHARMA	20-06-2026	19-06-2026
3	JUDGE, CITY CIVIL COURT	AHMEDABAD	COMM CS/433/2026	PARESHKUMAR MANHARBHAI PATEL AUTHORIZED PARTNER OF DIVINE POLYMERS A PARTNERSHIP FIRM VS. DHIRAJ HINDURAO PEDANEKAR PROPRIETOR AND SOLE OWNER OF FLOOR COATS FIRM	40298-R R KACHWALA	11-06-2026	17-06-2026
4	JUDGE, CITY CIVIL COURT	AHMEDABAD	COMM CS/456/2026	AIRSURGE LOGISTICS PVT.LTD. THROUGH ITS AR LINESH SHAJI VS. ANANT SARTHI PVT.LTD.	122476-H M SHARMA	20-06-2026	19-06-2026
5	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	ANAND	COMM CS/36/2026	PRADITA KUMARI MANAGER STATE BANK OF INDIA VS. ANKITKUMAR ISHWARBHAI PAREKH	112767-D A GAJJAR	11-06-2026	11-06-2026
6	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	ANAND	COMM CS/36/2026	PRADITA KUMARI MANAGER STATE BANK OF INDIA VS. ANKITKUMAR ISHWARBHAI PAREKH	112767-D A GAJJAR	11-06-2026	11-06-2026
7	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	ANAND	COMM CS/2/2026	STATE BANK OF INDIA PETLAD BRANCH VS. KALPANABEN VIMALKUMAR PATEL AS HEIRS OF LATE VIMALKUMAR ARVINDBHAI PATEL	60240-M H PANDYA	28-04-2026	24-06-2026
8	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	ANAND	COMM CS/3/2026	STATE BANK OF INDIA PETLAD BRANCH VS. HARSHADBHAI RAVJIBHAI PATEL	60240-M H PANDYA	28-04-2026	24-06-2026
9	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/33/2026	State Bank of India, ITS AUTHORISED OFFICER MR.NITIN PUNDIR VS. DIPAKBHAI MANUBHAI ROZ	116834-G V PANCHAL	27-04-2026	14-06-2026
10	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/64/2026	State Bank of India, ITS AUTHORISED OFFICER MR.NITIN PUNDIR VS. SUNILKUMAR RASIKLAL RANA	116834-G V PANCHAL	30-04-2026	09-06-2026
11	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/69/2026	State Bank of India, ITS AUTHORISED OFFICER MR.NITIN PUNDIR VS. SHAKUNTALABEN DINESHBHAI VAGHELA	116834-G V PANCHAL	01-05-2026	09-06-2026
12	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/111/2026	State Bank of India, ITS AUTHORISED OFFICER MR.NITIN PUNDIR VS. SOLANKI JITENDRA BABUBHAI	116834-G V PANCHAL	10-06-2026	10-06-2026
13	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/116/2026	State Bank of India, ITS AUTHORISED OFFICER MR.NITIN PUNDIR VS. PRAVINKUMAR AMARSINH PARMAR	116834-G V PANCHAL	16-06-2026	13-06-2026
14	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/117/2026	State Bank of India, ITS AUTHORISED OFFICER MR.NITIN PUNDIR VS. CHIRAGKUMAR SONABHAI PATEL	116834-G V PANCHAL	16-06-2026	13-06-2026
15	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/118/2026	State Bank of India, ITS AUTHORISED OFFICER MR.NITIN PUNDIR VS. KADAKIYABHAI RANGABHAI TADIYAD	116834-G V PANCHAL	16-06-2026	13-06-2026
16	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/119/2026	State Bank of India, ITS AUTHORISED OFFICER MR.NITIN PUNDIR VS. BHUPATSINH KHATRABHAI BARIYA	116834-G V PANCHAL	16-06-2026	13-06-2026
17	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/120/2026	State Bank of India, ITS AUTHORISED OFFICER MR.NITIN PUNDIR VS. RATHVA MANUBHAI JESINGBHAI	116834-G V PANCHAL	16-06-2026	13-06-2026
18	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/121/2026	State Bank of India, ITS AUTHORISED OFFICER MR.NITIN PUNDIR VS. HETKUMAR BHALCHANDRA PAVAR	116834-G V PANCHAL	16-06-2026	13-06-2026
19	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/122/2026	State Bank of India, ITS AUTHORISED OFFICER MR.NITIN PUNDIR VS. SANJAYKUMAR CHUNIYABHAI NINAMA	116834-G V PANCHAL	16-06-2026	13-06-2026

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
20	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/123/2026	State Bank of India, ITS AUTHORISED OFFICER MR.NITIN PUNDIR VS. RATHVA RAJANBHAI VECHALBHAI	116834-G V PANCHAL	17-06-2026	13-06-2026
21	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/124/2026	State Bank of India, ITS AUTHORISED OFFICER MR.NITIN PUNDIR VS. SANTOSHKUMAR ARVINDBHAI DAMOR	116834-G V PANCHAL	17-06-2026	13-06-2026
22	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/125/2026	State Bank of India, ITS AUTHORISED OFFICER MR.NITIN PUNDIR VS. JASHUBHAI HEMANTBHAI PATELIYA	116834-G V PANCHAL	17-06-2026	13-06-2026
23	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/126/2026	State Bank of India, ITS AUTHORISED OFFICER MR.NITIN PUNDIR VS. CHOKIYAT ASHVINKUMAR	116834-G V PANCHAL	17-06-2026	13-06-2026
24	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/127/2026	State Bank of India, ITS AUTHORISED OFFICER MR.NITIN PUNDIR VS. VINODBHAI BHIMABHAI DAMOR	116834-G V PANCHAL	17-06-2026	14-06-2026
25	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/128/2026	State Bank of India, ITS AUTHORISED OFFICER MR.NITIN PUNDIR VS. NINAMA GAVJIBHAI CHUNIYABHAI	116834-G V PANCHAL	17-06-2026	13-06-2026
26	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/129/2026	State Bank of India, ITS AUTHORISED OFFICER MR.NITIN PUNDIR VS. SACHIN DATTURAO KHEDEKAR	116834-G V PANCHAL	17-06-2026	13-06-2026
27	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/130/2026	State Bank of India, ITS AUTHORISED OFFICER MR.NITIN PUNDIR VS. DINESHKUMAR NANJIBHAI LATA	116834-G V PANCHAL	17-06-2026	13-06-2026
28	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/131/2026	State Bank of India, ITS AUTHORISED OFFICER MR.NITIN PUNDIR VS. MAHENDRASINH MOTISINH PARMAR	116834-G V PANCHAL	17-06-2026	13-06-2026
29	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/132/2026	State Bank of India, ITS AUTHORISED OFFICER MR.NITIN PUNDIR VS. ISHVARBHAI KHIMAJIBHAI VASAIYA	116834-G V PANCHAL	17-06-2026	13-06-2026
30	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/133/2026	State Bank of India, ITS AUTHORISED OFFICER MR.NITIN PUNDIR VS. BABUBHAI RAJESHBHAI AMALIYAR	116834-G V PANCHAL	17-06-2026	13-06-2026
31	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/134/2026	State Bank of India, ITS AUTHORISED OFFICER MR.NITIN PUNDIR VS. PARMAR VIJAYKUMAR CHANDUBHAI	116834-G V PANCHAL	17-06-2026	13-06-2026
32	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/135/2026	State Bank of India, ITS AUTHORISED OFFICER MR.NITIN PUNDIR VS. REKHABEN VITTHALBHAI SOLANKI	116834-G V PANCHAL	18-06-2026	13-06-2026
33	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/136/2026	State Bank of India, ITS AUTHORISED OFFICER MR.NITIN PUNDIR VS. PRAKASH KUMAR N. BRAHMBHATT	116834-G V PANCHAL	18-06-2026	13-06-2026
34	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/137/2026	State Bank of India, ITS AUTHORISED OFFICER MR.NITIN PUNDIR VS. BHILJI KALUBHAI KATARA	116834-G V PANCHAL	18-06-2026	13-06-2026
35	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/138/2026	State Bank of India, ITS AUTHORISED OFFICER MR.NITIN PUNDIR VS. RATHVA RAMESHBHAI	116834-G V PANCHAL	18-06-2026	13-06-2026
36	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/139/2026	State Bank of India, ITS AUTHORISED OFFICER MR.NITIN PUNDIR VS. SOLANKI DHIRENDRASINH	116834-G V PANCHAL	18-06-2026	13-06-2026
37	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/140/2026	State Bank of India, ITS AUTHORISED OFFICER MR.NITIN PUNDIR VS. LALSINH HIRALAL RAJPUT	116834-G V PANCHAL	18-06-2026	13-06-2026
38	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/141/2026	State Bank of India, ITS AUTHORISED OFFICER MR.NITIN PUNDIR VS. GAUTAMKUMAR BHULABHAI PRAJAPATI	116834-G V PANCHAL	18-06-2026	13-06-2026
39	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DAHOD	COMM CS/142/2026	State Bank of India, ITS AUTHORISED OFFICER MR.NITIN PUNDIR VS. VIJAYGIRI CHANDUGIRI GOSWAMI	116834-G V PANCHAL	18-06-2026	13-06-2026
40	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DEVBHUMI DWARKA @ KHAMBHAIYA	COMM CS/29/2026	BANK OF BARODA THROUGH MANAGER SHREE CHINTANBHAI BHIKHUBHAI VEGDA VS. RAJESHBHAI LAKHUBHAI MANDVIYA	44468-J H ANADKAT	25-06-2026	24-06-2026

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
41	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DEVBHUMI DWARKA @ KHAMRBHAIYA	COMM CS/30/2026	BANK OF BARODA THORUGH MANAGER CHINTAN BHIKHUBHAI VEGDA VS. BANDHIYA KESHURBHAI HAMIRBHAI	44468-J H ANADKAT	25-06-2026	24-06-2026
42	PRINCIPAL SENIOR CIVIL JUDGE	GANDHINAGAR	COMM CS/18/2026	YES BANK LIMITED VS. RAHUL DILIP SHAH	70081-P J CONTRACTOR	09-06-2026	11-06-2026
43	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/38/2026	BANK OF MAHARASHTA-VERAVAL BRANCH THROUGH Mr.MOHAMMED SARVAR S/O NEK MOHAMMED SADDAM VS. RAMILA W/O MOHAN BHARVALA	28577-U R TANNA	08-06-2026	05-06-2026
44	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/39/2026	State Bank of India VS. ANJANI MINAXIBEN RAJATBHAI	90984-M H VALA	25-06-2026	25-06-2026
45	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/40/2026	State Bank of India VS. TIRMIZI MOHADMOSIN ALIHUSEN	90984-M H VALA	25-06-2026	25-06-2026
46	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/41/2026	State Bank of India VS. PURANBEN JATINBHAI PARMAR	90984-M H VALA	25-06-2026	25-06-2026
47	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/42/2026	State Bank of India VS. VIJAYABEN LAKHAMBHAI PARMAR	90984-M H VALA	25-06-2026	25-06-2026
48	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/97/2026	BANK OF BARODA THROUGH AKASH PRAMODBHAI VANIYA VS. DECEASED LAKHMANBHAI VIRABHAI RATHOD LEGAL HEIRS SAVITABEN LAKHMANBHAI RATHOD	44468-J H ANADKAT	18-06-2026	08-06-2026
49	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/98/2026	BANK OF BARODA THROUGH AKASH PRAMODBHAI VANIYA VS. DECEASED AMRABHAI DEVABHAI VASRA LEGAL HEIR NAGJIBHAI MRABHAI VASRA	44468-J H ANADKAT	18-06-2026	08-06-2026
50	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/99/2026	BANK OF BARODA THROUGH MANISHKUMAR VS. RATHOD KAJAL MAHESHWAR	44468-J H ANADKAT	19-06-2026	11-06-2026
51	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/100/2026	BANK OF BARODA THROUGH RAMESHKUMAR OMPRAKASH KESHRI VS. SODHA PRUTHVIRAJ SINH SUKHDEV SINH BAJRANG PROVISION STORE	44468-J H ANADKAT	19-06-2026	09-06-2026
52	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/101/2026	BANK OF BARODA THROUGH RAMESHKUMAR OMPRAKASH KESHRI VS. COMFORT ENTERPRISE THROUGH PARTNER PARMAR PRATAPBHAI RAJENDRABHAI	44468-J H ANADKAT	19-06-2026	09-06-2026
53	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JUNAGADH	COMM CS/13/2026	BANK OF BARODA VS. CHIRAG BHARATKUMAR SACHDEV	43779-M M VADIA	16-06-2026	06-06-2026
54	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JUNAGADH	COMM CS/14/2026	BANK OF BARODA VS. ABBAS MAHEMUDBHAI MIR	43779-M M VADIA	16-06-2026	06-06-2026
55	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JUNAGADH	COMM CS/15/2026	BANK OF BARODA VS. JAVIDKHAN HASANKHAN BLOCH	43779-M M VADIA	16-06-2026	06-06-2026
56	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JUNAGADH	COMM CS/16/2026	BANK OF BARODA VS. DINESHBHAI KANTIBHAI VAGHELA	43779-M M VADIA	16-06-2026	06-06-2026
57	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JUNAGADH	COMM CS/17/2026	BANK OF BARODA VS. MAHEBUB GAFARBHAI AAMDANI	43779-M M VADIA	16-06-2026	06-06-2026
58	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JUNAGADH	COMM CS/18/2026	BANK OF BARODA VS. JADAV JAYABEN VINODBHAI	43779-M M VADIA	24-06-2026	22-06-2026
59	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JUNAGADH	COMM CS/19/2026	BANK OF BARODA VS. RAFIK BODUBHAI SHEKH	43779-M M VADIA	24-06-2026	22-06-2026
60	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JUNAGADH	COMM CS/20/2026	BANK OF BARODA VS. HALIMABEN ESHAN JAFI	43779-M M VADIA	24-06-2026	22-06-2026

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
61	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JUNAGADH	COMM CS/21/2026	BANK OF BARODA VS. JAGDISH PUNJABHAI CHUDASAMA	43779-M M VADIA	24-06-2026	22-06-2026
62	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JUNAGADH	COMM CS/22/2026	BANK OF BARODA VS. BOPALSINH JABBARSINH RATHOD	43779-M M VADIA	06-07-2026	22-06-2026
63	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JUNAGADH	COMM CS/23/2026	BANK OF BARODA VS. ASHARAF GAFAR AMADANI	43779-M M VADIA	06-07-2026	22-06-2026
64	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KHEDA	COMM CS/11/2026	PRAVINBHAI BHAVANBHAI PATEL - BHAGVATI ENTERPRISE MANAGER ADMINISTRATOR VS. BHARAT CEMENT PIPE INDUSTRY UNIT -2 A PARTNERSHIP FIRM	30558-D K THAKAR	19-06-2026	19-06-2026
65	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KHEDA	COMM CS/12/2026	BANK OF BARODA - DABHAN BRANCH VS. SANJAYKUMAR CHATURBHAI BHOI - PROPRIETOR - KHODIYAR NASTA HOUSE AND BAKERS	46240-M M GOHEL	22-06-2026	15-06-2026
66	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KHEDA	COMM CS/13/2026	INDIAN BANK - NADIAD BRANCH VS. MANILAL R. PATEL - PROPRIETOR - M/S PANCHRATNA VENEERS	46240-M M GOHEL	25-06-2026	25-06-2026
67	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/16/2026	GOODRICE MARITIME PVT THROUGH MRS LEENA MATHEW VS. K.N. RESOURCES PVT	57091-P A RAVANI	22-06-2026	18-06-2026
68	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/18/2026	BANK OF BARODA (MOTI BHUJPAR BRANCH) THROUGH PRAJAPATI KANUBHAI SHAKRABHAI VS. ASHIM KUMAR GHORAI	55896-P M MAHESHWARI	25-06-2026	15-06-2026
69	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/20/2026	BANK OF BARODA (MOTI BHUJPAR BRANCH) THROUGH PRAJAPATI KANUBHAI SHAKRABHAI VS. KARSHAN SAAMDA GADHVI	55896-P M MAHESHWARI	25-06-2026	08-06-2026
70	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/22/2026	BANK OF BARODA (MOTI BHUJPAR BRANCH) THROUGH PRAJAPATI KANUBHAI SHAKRABHAI VS. DESAR RAM BHAI GADHVI	55896-P M MAHESHWARI	25-06-2026	08-06-2026
71	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/23/2026	BANK OF BARODA (MOTI BHUJPAR BRANCH) THROUGH PRAJAPATI KANUBHAI SHAKRABHAI VS. HABHU MURU GADHVI	55896-P M MAHESHWARI	25-06-2026	08-06-2026
72	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/24/2026	BANK OF BARODA (MOTI BHUJPAR BRANCH) THROUGH PRAJAPATI KANUBHAI SHAKRABHAI VS. DEVRAJ RANMAL RAVIYA	55896-P M MAHESHWARI	25-06-2026	08-06-2026
73	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/30/2026	PINKAL RATHI PRO. NATRAJ SHIPTRANS, THRO. KANJI BABUBHAI CHAUHAN VS. SAHIL GARG PRO. SAHIL TRADING CO.	106315-R K SINGHAL	08-06-2026	06-06-2026
74	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/31/2026	NAVYANTRIK ENTERPRISES THRO. JIGAR PRAKASHBHAI TRIPATHI VS. HIMATSINGKA SEIDE LIMITED	106315-R K SINGHAL	08-06-2026	06-06-2026
75	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/32/2026	NEPTUNE LOGITEK LTD THRO. BHARGAV JAGDISH RAJGOR VS. GLOREX MINES AND MINERALS PVT LTD	89565-V O SHARMA	09-06-2026	09-06-2026
76	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/33/2026	RAHUL RAGHUVeer GOYAL VS. AIMS MARINE AND HOSPITALITY SERVICES	26099-L A KELLA	10-06-2026	09-06-2026
77	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/35/2026	CLIFFLINE SHIPPING INDIA PVT LTD THRO. SUDHIR GOPALKRISHNAN NAIR VS. ARHAM PETROCHEM PVT LTD	81865-R R JADEJA	15-06-2026	11-06-2026
78	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/36/2026	SITA RAM AND COMPANY PVT LTD VS. ABDUL RAHMAN BADIYANI PRO. BADIYARI TIMBER TRADERS	26716-M G JOSHI	20-06-2026	18-06-2026
79	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/36/2026	SITA RAM AND COMPANY PVT LTD VS. ABDUL RAHMAN BADIYANI PRO. BADIYARI TIMBER TRADERS	26716-M G JOSHI	20-06-2026	18-06-2026
80	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/37/2026	AMAN INTERNATIONAL HUB PVT LTD THRO. MOHAMMAD SHAD QASIM VS. STAR ENTERPRISE THRO. JUNAID ARBEEN CHAUHAN	70105-S M MAHESHWARI	22-06-2026	22-06-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
81	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/38/2026	JAYOTI TIMBERS THRO. SANJAY RAMAN LAL JAJU VS. DREAM HOME DECOR HUB PVT LTD	57893-V L KANAN	24-06-2026	19-06-2026
82	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/39/2026	KOTESHWAR INDUSTRIES THRO. JAYANTILAL RAJABHAI SORATHIA VS. SRASTI LIQUICK TRANSIT LLP	16510-V T BHAGCHANDANI	01-07-2026	30-06-2026
83	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/40/2026	KOTESHWAR INDUSTRIES THRO. JAYANTILAL RAJABHAI SORATHIA VS. SRASTI LIQUICK TRANSIT LLP	16510-V T BHAGCHANDANI	01-07-2026	30-06-2026
84	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/80/2025	ARYA TRANSLOGISTICS PVT. LTD. VS. AADITYA BIRLA REAL ESTATE LTD.	105747-D N LUNKER	29-12-2025	25-06-2026
85	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	MORBI	COMM CS/19/2024	M/S RAJAT MINERALS THROUGH KANCHANBEN JAGDISHBHAI KANSAGARA VS. ADISON GRANITO PVT LTD	95046-P S SHAH	08-10-2024	08-06-2026
86	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	NAVSARI	COMM CS/12/2026	UCO BANK NAVSARI BRANCH THROUGH ITS AUTHORIZED OFFICER PANKAJ KUMAR VS. JAGDISHKUMAR GIRDHARBHAI SOLANKI	91579-S C HADIYA	08-06-2026	08-06-2026
87	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	NAVSARI	COMM CS/13/2026	UCO BANK GRID BRANCH THROUGH ITS AUTHORIZED PERSON KISHAN KUMAR VS. M/S SHAKTI TAILORS	91579-S C HADIYA	08-06-2026	08-06-2026
88	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	NAVSARI	COMM CS/5/2026	JENSON VENEERS PLY VS. JAY DOOR AND HARDWARE - PROPRIETOR JAYESH RATANCHAND SHAH	17118-P C MODY	29-06-2026	22-06-2026
89	PRINCIPAL SENIOR CIVIL JUDGE	PANCHMAHAL	COMM CS/13/2025	BRANCH MANAGER SHRI,STATE BANK OF INDIA,RATANPUR KANTDI VS. DAHYABHAI RAMABHAI BOGHELA	39788-J A PATHAK	27-03-2025	12-06-2026
90	PRINCIPAL SENIOR CIVIL JUDGE	PANCHMAHAL	COMM CS/14/2025	BRANCH MANAGER SHRI,STATE BANK OF INDIA,RATANPUR KANTDI VS. RAMSINH KOHYABHAI PATEL	39788-J A PATHAK	27-03-2025	12-06-2026
91	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	RAJKOT	COMM CS/162/2026	BANK OF BARODA VS. SHYAM HARISHBHAI LUNAGARIYA	68704-D N DHOTRE	19-06-2026	19-06-2026
92	PRINCIPAL SENIOR CIVIL JUDGE	RAJKOT	COMM CS/166/2026	K.B.CORP. PART.OF KAPILBHAI KISHORBHAI AGRAWAT VS. AVDHESH TECHNO PROP. JAYESHBHAI ASHOKBHAI RAMANI	63390-A G NIMAVAT	23-06-2026	22-06-2026
93	PRINCIPAL SENIOR CIVIL JUDGE	RAJKOT	COMM CS/161/2026	BANK OF BARODA VS. M/S BEAST GYM	68704-D N DHOTRE	19-06-2026	19-06-2026
94	PRINCIPAL SENIOR CIVIL JUDGE	RAJKOT	COMM CS/143/2026	SARANG AGENCY PROP.BHAVNABEN NARENDRABHAI KUBAVAT VS. EXTECT CONSTRUCTION LLP	67747-M J GARDI	08-06-2026	04-06-2026
95	13th ADDL. SR. CIVIL JUDGE & A.C.J.M.	RAJKOT	COMM CS/163/2026	BANK OF BARODA VS. M/S DURANTE INDIA	68704-D N DHOTRE	19-06-2026	19-06-2026
96	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	RAJKOT	COMM CS/167/2026	STATE BANK OF INDIA VS. DHARMESH RAJNIKANT CHHATBAR	52970-D D ANDHARIA	23-06-2026	23-06-2026
97	13th ADDL. SR. CIVIL JUDGE & A.C.J.M.	RAJKOT	COMM CS/160/2026	BANK OF BARODA VS. M/S.KIRAN DIE CASTING	68704-D N DHOTRE	19-06-2026	19-06-2026
98	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/523/2026	Bank of Baroda VS. BHATU RAVIBHAI PATIL	80864-P H MASHRU	08-06-2026	02-06-2026
99	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/522/2026	Bank of Baroda VS. ARUNBHAI BHARATBHAI SURATI	80864-P H MASHRU	08-06-2026	02-06-2026
100	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/562/2026	VIMAL BABULAL THUMAR AUTHO OF WEAVETECH VS. NITABEN RAJESHBHAI RAMANI PROP RAMANI CREATION	56846-V K PATEL	17-06-2026	06-06-2026
101	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/534/2026	STATE BANK OF INDIA VS. FATAMABIBI USMANKHAN PATHAN	16123-A R MEHTA	09-06-2026	05-06-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
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102	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/541/2026	PARASDAS MANCHHARAM VAISHNAV PROP OF SHREE NARAYAN THRED VS. VIJAY LABHUBHAI KATRODIYA PROP OF ROYAL EMBROIDERY THREADS	101492-N I CHAVADA	11-06-2026	01-06-2026
103	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/600/2026	Bank of Baroda VS. SABIRALI AMIRALI VASAYA	80864-P H MASHRU	22-06-2026	14-06-2026
104	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/621/2026	STATE BANK OF INDIA VS. M/S TARA TEX	79074-D J SHAH	24-06-2026	23-06-2026
105	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/575/2026	UCO BANK VS. BHAVNA JAGDISHBHAI SHELADIA	79074-D J SHAH	19-06-2026	18-06-2026
106	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/530/2026	UCO BANK VS. RAMDEV FASHION	91579-S C HADIYA	09-06-2026	08-06-2026
107	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/574/2026	PREM CHANDAR BALANI AUTHO OF NISHITA IMPORT AND EXPORT VS. ASSOCIATED ENTERPRISES	83721-S S TIWARI	19-06-2026	17-06-2026
108	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/589/2026	Bank of Baroda VS. KISHORKUMAR LAVJIBHAI SHIYAL	80864-P H MASHRU	22-06-2026	14-06-2026
109	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/634/2026	KAMAL MAHAVEERPRASAD VAISHNAV PART OF AYRA INDUSTRIES VS. SAMIRKUMAR PRAFULCHANDRA JOSHI PROP OF SHIV SHAKTI TEXTILE	116836-V M VAISHNAV	02-07-2026	22-06-2026
110	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/577/2026	UCO BANK VS. REENA SURESH SINGH	79074-D J SHAH	19-06-2026	18-06-2026
111	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/567/2026	STATE BANK OF INDIA VS. YOGESHBHAI MAHESHBHAI MAKVANA	43650-B A BANGDIWALA	19-06-2026	17-06-2026
112	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/552/2026	STATE BANK OF INDIA VS. TEJASHVINIKUMARI RAJESHBHAI GAYAKWAD	59912-B S VYAS	17-06-2026	12-06-2026
113	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/1252/2025	RASIKLAL DAHYALAL MEHTA PROP OF AADI DIAM VS. AMBALAL SAMRATHMAL JAIN PROP OF REAL DIAM	18765-A I GANDHI	15-12-2025	07-06-2026
114	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/560/2026	STATE BANK OF INDIA VS. SANDEEPBHAI BHIKHUBHAI CHAUDHARI	59912-B S VYAS	17-06-2026	15-06-2026
115	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/554/2026	Bank of Baroda VS. RAKESH KUMAR HARBANSLAL PROP OF HASTEE SMART RATAIL	29496-A T JINGAR	17-06-2026	02-06-2026
116	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/569/2026	STATE BANK OF INDIA VS. NIRUBEN MUKESHBHAI SOLANKI	43650-B A BANGDIWALA	19-06-2026	17-06-2026
117	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/532/2026	PUNIT PREMCHAND KHEMKA DIR OF DAMARU EXIM PVT LTD VS. DHANRAJ MANTRI PROP OF MARWAR SALES	101349-S H BHOOTWALA	09-06-2026	08-06-2026
118	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/597/2026	Bank of Baroda VS. MUKESHBHAI KHODABHAI KHOKHAR	80864-P H MASHRU	22-06-2026	14-06-2026
119	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/579/2026	Bank of Baroda VS. NARESHBHAI KALUBHAI GEDIYA	80864-P H MASHRU	22-06-2026	12-06-2026
120	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/525/2026	UCO BANK VS. MORJHAP	91579-S C HADIYA	08-06-2026	08-06-2026
121	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/590/2026	Bank of Baroda VS. DEEP RAJESHBAHI RAMOLIYA	80864-P H MASHRU	22-06-2026	12-06-2026

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122	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/596/2026	Bank of Baroda VS. JAYESH NATVARBHAI PATEL	80864-P H MASHRU	22-06-2026	14-06-2026
123	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/538/2026	STATE BANK OF INDIA VS. DUNGRANI NIKIT BHARATBHAI	16123-A R MEHTA	09-06-2026	07-06-2026
124	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/540/2026	PINALBHAI VITTHALBHAI DHAMELIYA AUTHO PER OF JUHI FASHION VS. SALMANKHAN OWNER OF K K ENTERPRISE	100497-K N DANKHARA	11-06-2026	10-06-2026
125	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/583/2026	Bank of Baroda VS. MANGESH MADHUKARBHAI LAD	80864-P H MASHRU	22-06-2026	15-06-2026
126	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/601/2026	Bank of Baroda VS. VAISHALI DHIRAJKUMAR LOHAR	80864-P H MASHRU	22-06-2026	16-06-2026
127	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/549/2026	PRAG MADANLAL MITTAL DIR OF MITTAL POLYFILS P LTD VS. POOJA DHIRENDRA PARTAP SINGH PROP OF MS KAMLA DYEING	57662-M R PANDEY	15-06-2026	10-06-2026
128	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/627/2026	MUKUND TULSIDAS JARIWALA PART OF MUKUND TEXTILES INDUSTRIES VS. MS LACHHMAN DAS AND SONS	56201-R M KHADAVALA	25-06-2026	24-06-2026
129	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/539/2026	SANAT ARVINDLAL VAKHARIYA PARTNER OF USHMA CORPORATION VS. HARI OM TEXTORIUM PVT LTD	43615-J S SUKHARAMWALA	10-06-2026	05-06-2026
130	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/561/2026	STATE BANK OF INDIA VS. KAMLESHBHAI GUMJIBHAI BHURIYA	59912-B S VYAS	17-06-2026	15-06-2026
131	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/593/2026	Bank of Baroda VS. RABINDRAKUMAR DINABANDHU KHANDULAL	80864-P H MASHRU	22-06-2026	14-06-2026
132	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/595/2026	Bank of Baroda VS. DINESH VITTHALBHAI GONDALIYA	80864-P H MASHRU	22-06-2026	12-06-2026
133	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/555/2026	PASHUPATINATH RAMKARAN BERIWALA PROP OF BERIWALA TRADING CO VS. PADMAVATI TEXTILE	83721-S S TIWARI	17-06-2026	16-06-2026
134	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/588/2026	Bank of Baroda VS. ANJALI KETANKUMAR RANA	80864-P H MASHRU	22-06-2026	14-06-2026
135	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/529/2026	DAKSHIN GUJARAT VIJ COMPANY LTD VS. AKASH MILIND MORE PROP OF MS PAYAL ELECTRICALS	21970-V G AJMERA	08-06-2026	06-06-2026
136	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/592/2026	Bank of Baroda VS. TULU MOCHIRAM PRADHAN	80864-P H MASHRU	22-06-2026	15-06-2026
137	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/615/2026	STATE BANK OF INDIA VS. UMESHBHAI BALVANTBHAI DODIYA	59912-B S VYAS	24-06-2026	22-06-2026
138	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/602/2026	Bank of Baroda VS. RAJESH SUBHASHBHAI PATEL	80864-P H MASHRU	22-06-2026	16-06-2026
139	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/609/2026	GOVIND EKNATH THAKRE VS. KALKAM REAL INFRA INDIA LID	11819-A A SHAIKH	23-06-2026	22-06-2026
140	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/584/2026	Bank of Baroda VS. CHANDRESH JAYANTIBHAI MUNGALA	80864-P H MASHRU	22-06-2026	12-06-2026
141	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/551/2026	GHANSHYAMBHAI RASIKBHAI JAGANI PROP OF BEYOND IMAGINE PRINTS VS. NIL BHUSHAN ZAVERI PROP OF ADESENTILAS AND BRANDING	60374-K R VEKARIYA	16-06-2026	16-06-2026
142	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/626/2026	MUKUND TULSIDAS JARIWALA PART OF MUKUND TEXTILES INDUSTRIES VS. MS NANDLAL MAHESHKUMAR	56201-R M KHADAVALA	25-06-2026	24-06-2026

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143	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/576/2026	UCO BANK VS. RAMESHBHAI GOKULBHAI NASIT	79074-D J SHAH	19-06-2026	18-06-2026
144	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/630/2026	RAKESH AGRAWAL DIR OF EKDANTA FABRICS PVT LTD VS. PANKAJ MAHADEVAS KHATRI PROP OF NAVKAR IMPEX	41320-M C MEHTA	30-06-2026	29-06-2026
145	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/612/2026	SUNIL HANUMANT TANDEKAR VS. KALKAM REAL INFRA INDIA LID	11819-A A SHAIKH	23-06-2026	22-06-2026
146	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/623/2026	MANISH PURSHOTAM ALWANI PROP OF SAILEELA INC VS. MS NOXOC MULTITRADE PVT LTD	53776-S V MODI	25-06-2026	24-06-2026
147	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/607/2026	Bank of Baroda VS. M/S N B MAKWANA AND CO	79074-D J SHAH	23-06-2026	15-06-2026
148	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/550/2026	HITESH HASMUKHLAL MASTER OWNER OF RAHUL TEXTILES VS. SAVITRI WEAVING	54444-A H TRIPATHI	15-06-2026	13-06-2026
149	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/564/2026	Bank of Baroda VS. PARESHBHAI NANJIBHAI DHANANI	80864-P H MASHRU	17-06-2026	15-06-2026
150	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/606/2026	Bank of Baroda VS. HARDIKKUMAR LAKSHMANBHAI PATEL	79074-D J SHAH	23-06-2026	15-06-2026
151	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/591/2026	Bank of Baroda VS. BHADRESH PRAVINBHAI SAVALIYA	80864-P H MASHRU	22-06-2026	12-06-2026
152	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/587/2026	NIKHIL TANEJA OWNER OF KANHA CREATION VS. CHIMAN CHATURMAL BANGEJA OWNER OF RAVI ENTERPRISE	84562-L G SHAH	22-06-2026	20-06-2026
153	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/537/2026	STATE BANK OF INDIA VS. MEHULKUMAR CHUNILAL PATEL	16123-A R MEHTA	09-06-2026	07-06-2026
154	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/572/2026	STATE BANK OF INDIA VS. MABELBAI THAMPI AMATHOPPIL	43650-B A BANGDIWALA	19-06-2026	17-06-2026
155	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/628/2026	DHANSUKHBHAI KULJIBHAI GOLAKIYA PARTNER OF MS BANDHAN FILAMENTS VS. ARUNABEN NARESHBHAI PARVADIYA	50078-Y T PATHAN	29-06-2026	29-06-2026
156	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/563/2026	Bank of Baroda VS. MUKESHBHAI NANJIBHAI DHANANI	80864-P H MASHRU	17-06-2026	15-06-2026
157	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/613/2026	MONTUBHAI BHARATBHAI PATEL VS. KALKAM REAL INFRA INDIA LID	11819-A A SHAIKH	23-06-2026	23-06-2026
158	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/559/2026	STATE BANK OF INDIA VS. GITABEN MAHESHBHAI UMARIYA	59912-B S VYAS	17-06-2026	15-06-2026
159	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/618/2026	STATE BANK OF INDIA VS. VIJAY BHAVANBHAI KATARIYA	59912-B S VYAS	24-06-2026	22-06-2026
160	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/566/2026	STATE BANK OF INDIA VS. RATHOD AMRUTBHAI SHAMJIBHAI	43650-B A BANGDIWALA	19-06-2026	17-06-2026
161	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/585/2026	Bank of Baroda VS. NITIN PRABHUDAS SADHU	80864-P H MASHRU	22-06-2026	16-06-2026
162	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/603/2026	SANJAY MAGANLAL DESAI AUTHO OF SARJAN TEXTURISERS PVT LTD VS. MS HARKISHANDAS MEGHJIBHAI AND CO	94591-M H RESHAMWALA	22-06-2026	20-06-2026
163	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/581/2026	Bank of Baroda VS. SANJAYKUMAR HIMMATBHAI JASANI	80864-P H MASHRU	22-06-2026	16-06-2026

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
164	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/565/2026	Bank of Baroda VS. DASRATH SINGH MODHSINGH	65782-D B PONIAWALA	18-06-2026	16-06-2026
165	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/586/2026	Bank of Baroda VS. NAYANABEN DINESHBHAI JANI	80864-P H MASHRU	22-06-2026	16-06-2026
166	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/598/2026	Bank of Baroda VS. YASH BHADRESHBHAI KOTECHEA	80864-P H MASHRU	22-06-2026	16-06-2026
167	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/1252/2025	RASIKLAL DAHYALAL MEHTA PROP OF AADI DIAM VS. AMBALAL SAMRATHMAL JAIN PROP OF REAL DIAM	18765-A I GANDHI	15-12-2025	07-06-2026
168	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/605/2026	Bank of Baroda VS. SHUBHAM RAMJEET DIXIT	100721-N K MODI	23-06-2026	15-06-2026
169	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/608/2026	SAKET BAJAJ AUTHO PER OF R S ENTERPRISES VS. VIPULBHAI MASRIBHAI MAKWANA PROP OF MAHAVIR FASHION	108197-N C TIWARI	23-06-2026	23-06-2026
170	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/599/2026	Bank of Baroda VS. MANOJ VRUJLAL SAVALIYA	80864-P H MASHRU	22-06-2026	16-06-2026
171	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/582/2026	Bank of Baroda VS. JYOTIBEN RAJESHBHAI LAKDAWALA	80864-P H MASHRU	22-06-2026	12-06-2026
172	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/557/2026	Bank of Baroda VS. MAINADEVI DAVINDRER KUMAR PROP OF MS MALHAR TRADING CO	29496-A T JINGAR	17-06-2026	02-06-2026
173	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/594/2026	Bank of Baroda VS. SMITABEN NITINBHAI KACHARIYA	80864-P H MASHRU	22-06-2026	14-06-2026
174	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/535/2026	STATE BANK OF INDIA VS. VICKYKUMAR MAGANBHAI HARIJAN ALIAS GOHIL	16123-A R MEHTA	09-06-2026	05-06-2026
175	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/528/2026	CHANDUBHAI MANJIBHAI KUKADIYA PART OF OM SALES VS. DHAVALBHAI AUTHO PER OF SHREEJI INFRA	42112-M S PATEL	08-06-2026	06-06-2026
176	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/617/2026	PATEL SUDHIRKUMAR MOHANLAL POA OF SALIENT SPRCLALITY CORPORATION VS. AVNI YARNS PRIVATE LIMITED	53776-S V MODI	24-06-2026	20-06-2026
177	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/604/2026	Bank of Baroda VS. DHARMISHTABEN ALPESHBHAI PATEL	79074-D J SHAH	23-06-2026	15-06-2026
178	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/568/2026	STATE BANK OF INDIA VS. RAMAN POONABHAI BARIYA	43650-B A BANGDIWALA	19-06-2026	17-06-2026
179	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/570/2026	STATE BANK OF INDIA VS. RAJUBHAI CHHAGANBHAI VALVI	43650-B A BANGDIWALA	19-06-2026	17-06-2026
180	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/629/2026	DHARMESH RASIKLAL SHAH PROP OF VIJAY TRADERS VS. ARHAM PUBLICATION	101604-M A GHIYA	30-06-2026	29-06-2026
181	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/620/2026	INDIAN OVERSEAS BANK VS. DARSHARATH B DESAI	66018-M B CHUNAWALA	24-06-2026	23-06-2026
182	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/633/2026	MEHUL ARVINDBHAI BHATT PART OF MS PARI CHEM CARE VS. SHRI GUMANDEV PROCESSORS PVT LTD	38382-N A MEHTA	02-07-2026	30-06-2026
183	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/571/2026	STATE BANK OF INDIA VS. RAJESHBHAI MAGANBHAI VASAVA	43650-B A BANGDIWALA	19-06-2026	17-06-2026
184	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/622/2026	SHAILESH PURUSHOTTAM TANK VS. RAHUL KALURAM CHAUDHARI	45630-D S TANDEL	24-06-2026	24-06-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
185	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/625/2026	HIMMATBHAI NARANBHAI BHALIYA PART OF MS SHREE LAXMI SILK MILLS PARTNERSHIP FIRM VS. RAJESHWAR CREATIONS SONA RAM HUF	84938-N P CHAKALASIYA	25-06-2026	22-06-2026
186	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/580/2026	Bank of Baroda VS. ALOK CHURASHIYA	80864-P H MASHRU	22-06-2026	12-06-2026
187	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/610/2026	SUNIL VASANTBHAI PISHAL VS. KALKAM REAL INFRA INDIA LID	11819-A A SHAIKH	23-06-2026	23-06-2026
188	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/527/2026	CHANDUBHAI MANJIBHAI KUKADIYA PART OF OM SALES VS. VAIBHAV DEVELOPERS	42112-M S PATEL	08-06-2026	06-06-2026
189	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/553/2026	Bank of Baroda VS. GEETABEN PARESHBHAI DHANANI	80864-P H MASHRU	17-06-2026	15-06-2026
190	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/558/2026	KISHOR R SHINDE AUTHO OF HANUMAN WEAVETECH VS. SUMAN FASHIONS	56846-V K PATEL	17-06-2026	05-06-2026
191	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/624/2026	Bank of Baroda VS. MS SHREE KRISHNA TEXTILES	80864-P H MASHRU	25-06-2026	23-06-2026
192	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/631/2026	UNION BANK OF INDIA VS. MS BOMBAY STATIONARY AND XEROX	66018-M B CHUNAWALA	01-07-2026	11-06-2026
193	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/614/2026	SUNIL JASHVANTBHAI NAYKA VS. KALKAM REAL INFRA INDIA LID	11819-A A SHAIKH	23-06-2026	23-06-2026
194	19th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/556/2026	NIKEY DILIPBHAI MODI AUTHO OF SURYA IND PVT LTD VS. ARROW TEX	83721-S S TIWARI	17-06-2026	15-06-2026
195	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/611/2026	TEJASH RAJENDRABHAI MAISURIYA VS. KALKAM REAL INFRA INDIA LID	11819-A A SHAIKH	23-06-2026	22-06-2026
196	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/542/2026	STATE BANK OF INDIA VS. KALPESHKUMAR PRAVINBHAI VAGHELA	16123-A R MEHTA	11-06-2026	05-06-2026
197	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/80/2026	BANK OF BARODA BRANCH MANAGER PRAMOD KUMAR VS. RITABEN ASHOKBHAI BHALODIYA	65782-D B PONIOWALA	15-06-2026	12-06-2026
198	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/81/2026	YAGNESHBHAI RAJUBHAI PATEL PROP.OF.ASHT VINAYAK ECCO FRIENDLY FACTORY VS. DENISHBHAI BIPINBHAI CHANDRAMODI PROP.OF.DHIRAJ SONS SUPER MARKET	88843-A A PATEL	18-06-2026	18-06-2026
199	PRINCIPAL DISTRICT & SESSIONS JUDGE	SURAT	COMM APL/13/2026	MANISH MADHUSUDAN SHAH AUTH OF N J ECO BUILD PVT LTD VS. SHAHID SIDDIKBHAI MEMON PROP OF SAURASHTRA BUILDING SUPPLIERS	69381-A G VADESA	10-06-2026	09-06-2026
200	PRINCIPAL DISTRICT & SESSIONS JUDGE	SURAT	COMM APL/14/2026	RLF FASHION AND EMBROIDERY VS. PRIYANKBHAI RAJENDRAKUMAR SHAH POA OF D BHARATKUMAR AND COMPANY	69910-D S SHARMA	10-06-2026	05-06-2026
201	10th ADDL DISTRICT JUDGE	SURAT	COMM CMA/18/2026	KIRANBEN SHAILESHBHAI GONAWALA VS. HANSABEN ALIAS HEMLATABEN MAHENDRABHAI GOTAWALA	45630-D S TANDEL	11-06-2026	11-06-2026
202	PRINCIPAL DISTRICT & SESSIONS JUDGE	SURAT	COMM APL/15/2026	PARIMAL VAKHARIYA VS. SHREEJI PRINTS PVT LTD	51824-R D CHAUHAN	23-06-2026	23-06-2026
203	PRINCIPAL DISTRICT & SESSIONS JUDGE	SURAT	COMM APL/16/2026	DIPAKKUMAR RAMNIKLAL SHAH PROP OF HIRAL ENTERPRISE VS. BHARATI CELULAR LTD	43694-A J SHAH	01-07-2026	30-06-2026
204	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/3/2026	STATE BANK OF INDIA VS. R K CREATION PROP PRASHANT RAJUBHAI SONARIYA	38314-F M SONI	30-06-2026	27-06-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
205	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/5/2026	STATE BANK OF INDIA VS. MUSTAKIM ALTAF MOTIWALA	59912-B S VYAS	10-06-2026	03-06-2026
206	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/11/2026	STATE BANK OF INDIA VS. MR. RAMESHBHAI POPATBHAI MAVANI	59912-B S VYAS	10-06-2026	03-06-2026
207	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/12/2026	CANARA BANK VS. SUSHANTKUMAR RAJESHKUMAR SINGH	100721-N K MODI	24-06-2026	23-06-2026
208	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/13/2026	CANARA BANK VS. TULJA BHAVANI JARI	100721-N K MODI	24-06-2026	23-06-2026
209	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/14/2026	CANARA BANK VS. RUPALI MATCHING CENTER	100721-N K MODI	24-06-2026	23-06-2026
210	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/15/2026	CANARA BANK VS. SHREE RADHEKRISHNA DESIGN AND FIBERDOOR	100721-N K MODI	24-06-2026	23-06-2026
211	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/16/2026	CANARA BANK VS. DINESHCHANDRA BHAGAWANBHAI PATEL	100721-N K MODI	24-06-2026	23-06-2026
212	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/17/2026	CANARA BANK VS. BHANUSHREE LACE (FORMERLY KNOWN AS M/S. BABITA NARROW FABRICS)	100721-N K MODI	24-06-2026	23-06-2026
213	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/18/2026	CANARA BANK VS. M/S. N.K.FACTORY	100721-N K MODI	03-07-2026	26-06-2026
214	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/19/2026	CANARA BANK VS. M/S. SHREE KHODIYAR LACE FITTING	100721-N K MODI	03-07-2026	26-06-2026
215	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/20/2026	CANARA BANK VS. ISHMITA FASHION	100721-N K MODI	03-07-2026	26-06-2026
216	PRINCIPAL DISTRICT JUDGE	VADODARA	COMM APL/20/2026	GAYATRI CONSTRUCTION COMPANY THROUGH ITS PARTNER DAHYABHAI LADHABHAI DHOLU VS. CHETAN ENGINEERS	24700-A P THAKRANI	18-06-2026	16-06-2026
217	PRINCIPAL DISTRICT JUDGE	VADODARA	COMM APL/21/2026	GAYATRI CONSTRUCTION COMPANY THROUGH ITS PARTNER DAHYABHAI LADHABHAI DHOLU VS. CHETAN ENGINEERS	24700-A P THAKRANI	18-06-2026	16-06-2026
218	22nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/221/2026	BANK OF BARODA, RAOPURA BRANCH VS. LAXMANBHAI HEERABHAI DINDOR	88023-P V BAHRANI	09-06-2026	08-06-2026
219	PRINCIPAL SENIOR CIVIL JUDGE	VADODARA	COMM CS/249/2026	HITESHBHAI G. PATEL PARTNER OF RAJ CONCRETE VS. AHAAN PROJECTS A PARTNERSHIP FIRM	66236-K P DUBEY	18-06-2026	18-06-2026
220	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/220/2026	GANESH TRADING CO. A SOLE PROPRIETOR SHIP FIRM THROUGH ITS PROPRIETOR KRUTIKA SAHAJKUMAR NANAVATI VS. SHRI GANESH CHEMICAL TRADING CO. A SOLE PROPRIETOR SHIP FIRM THROUGH ITS PROP. SHEFALIBEN P. SHAH	71778-S A WAGHELA	09-06-2026	08-06-2026
221	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/232/2026	STATE BANK OF INDIA, SMECCC BRANCH VS. M/S. DHARTI WIRE INDUSTRIES PROP. DHRUMIL PANCHAL	79040-J J SHUKLA	12-06-2026	11-06-2026
222	22nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/233/2026	STATE BANK OF INDIA, SMECCC BRANCH VS. M/S. CREATIVE STYLISTA BOUTIQUE PROP. JANHVI BHARAT MODHWADIYA	74328-A B PANCHAL	12-06-2026	11-06-2026
223	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/224/2026	BANK OF BARODA, RAOPURA BRANCH VS. PINKYBEN ANILKUMAR PANCHAL (WIFE)	88023-P V BAHRANI	09-06-2026	08-06-2026
224	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/244/2026	CHINTAN WALIA M/S. KRISHNA ALIGNER COMPANY LLP VS. BIJU PAUL	18479-J K RAMANI	16-06-2026	15-06-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
225	PRINCIPAL SENIOR CIVIL JUDGE	VADODARA	COMM CS/257/2026	MANANT ELCHEM CORPORATION A PARTNERSHIP FIRM THROUGH ITS PARTNER MISTRI DIGANTBHAI DEVENDRABHAI VS. ATLANTIK INDUSTRIES THROUGH ITS PROPRIETOR PRAVINBHAI MAGANBHAI BHALODIA	29319-A B SOLANKI	01-07-2026	27-06-2026
226	PRINCIPAL SENIOR CIVIL JUDGE	VADODARA	COMM CS/243/2026	FITWELL POWER PROJECT PVT. LTD. COMPANY AUTHORIZED DIRECT PARAMJIT SINGH SANDHU VS. KSK FABRICATORS AND ERECTORS PRIVATE LIMITED	72876-C R MHASKE	16-06-2026	12-06-2026
227	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/222/2026	BANK OF BARODA, ALKAPURI BRANCH VS. M/S. DOMAIN EQUIPMENT PARTNER, MR. PATIL AVINESH SAHDEV	88023-P V BAHRANI	09-06-2026	08-06-2026
228	8th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/252/2026	BANK OF BARODA THROUGH AUTHORIZED SIGNATORY MR. MANISH KUMAR VS. M/S. A.J. HOSIERY MR. JUNE ALIHUSEN RANGWALA (PROP.)	79593-J R PARMAR	23-06-2026	20-06-2026
229	22nd ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/254/2026	BANK OF BARODA BHANIYARA BRANCH VS. M/S. SAILI COLLECTION THROUGH PROPRIETOR PINKAL HASMUKHLAL SONI	39056-K..VERMA	29-06-2026	24-06-2026

Note :

Report is downloaded from DJDG portal on 13/07/2026 based on the data entered by concerned courts of the District Judiciary and available in the server at the time of generating the report.

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List of cases in which Electronic Service of Process has taken place during the month of June-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Principal Senior Civil Judge Gandhinagar	GANDHINAGAR	COMM CS/12/2026	STATE BANK OF INDIA THROUGH BRANCH MANAGER MAULIK AMRUTLAL PATEL Vs YOGENDRASINH NATVARSINH RATHOD,PROP. OF FASHION POIN	N V SHAH	29-11-2022	23-06-2026
2	Principal Senior Civil Judge , Gandhinagar	GANDHINAGAR	COMM CS/13/2025	STATE BANK OF INDIA THROUGH AUTHORISED PERSON MR. PRAKASH BHOGILAL PATEL Vs PRAKASHBHAI LAXMANBHAI PRAJAPATI	A C BHATT	15-04-2025	20-06-2026
3	Principal Senior Civil Judge, Gandhinagar	GANDHINAGAR	COMM CS/13/2026	STATE BANK OF INDIA THROUGH BRANCH MANAGER MAULIK AMRUTLAL PATEL Vs VEENABEN J.SHAH PROP. OF SAI TIMES	N V SHAH	29-11-2022	23-06-2026
4	Principal Senior Civil Judge, Gandhinagar	GANDHINAGAR	COMM CS/14/2025	STATE BANK OF INDIA THROUGH AUTHORISED PERSON MR. PRAKASH BHOGILAL PATEL Vs PRAKASHBHAI LAXMANBHAI PRAJAPATI	A C BHATT	15-04-2025	20-06-2026
5	Principal Senior Civil Judge, Gandhinagar	GANDHINAGAR	COMM CS/18/2026	YES BANK LIMITED Vs RAHUL DILIP SHAH	P J CONTRACTOR	09-06-2026	19-06-2026
6	Principal Senior Civil Judge, Gandhinagar	GANDHINAGAR	COMM CS/19/2026	NIRMAL BUILDINFRA PRIVATE LIMITED Vs M/S KANTI PRASAD MITTAL	V D SHUKLA	10-06-2026	15-06-2026
7	Principal Senior Civil Judge, Gandhinagar	GANDHINAGAR	COMM CS/20/2025	STATE BANK OF INDIA THROUGH AUTHORISED PERSON MR. PRAKASH BHOGILAL PATEL Vs HARSHABEN PRAKASHBHAI PRAJAPATI	A C BHATT	15-04-2025	20-06-2026
8	Principal Senior Civil Judge, Gandhinagar	GANDHINAGAR	COMM CS/28/2025	BANK OF BARODA THROUGH MANAGER SANGRAM GANGADHAR PRADHAN Vs REDBI POLYMERS PVT LTD	B C AMIN	24-04-2025	15-06-2026
9	Principal Senior Civil Judge, Gandhinagar	GANDHINAGAR	COMM CS/3/2026	MARUTI BITUMEN PRIVATE LIMITED THROUGH AUTHORISED SIGNATORY MR.DINESHKUMAR SOMALAL JANSARI Vs SUWALKA AND COMPANY A PARTNERSHIP FIRM	H S SONI	21-01-2026	24-06-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
10	Principal Senior Civil Judge, Gandhinagar	GANDHINAGAR	COMM CS/41/2025	HARSHADBHAI MANILAL PATEL - VICE PRESIDENT OF GANDHINAGAR ELECTRONICS ZONE INDUSTRIES ASSOCIATION Vs REGIONAL MANAGER SHRI BANK OF BARODA	R A PANDYA	26-08-2025	12-06-2026
11	Principal Senior Civil Judge, Gandhinagar	GANDHINAGAR	COMM CS/50/2021	GUJARAT INDUSTRIAL INVESTMENT CORPORATION LTD Vs SATYANARAYAN KHAITAN	R T PAREKH	22-07-2019	23-06-2026
12	Principal Senior Civil Judge, Gandhinagar	GANDHINAGAR	COMM CS/50/2025	BISHNOI AGRO INDIA PVT LTD THROUGH AUTHORIZED REPRESENTATIVE DINESH JALARAM BISHNOI Vs LOUIS DREYFUS COMPANY INDIA PRIVATE LIMITED THROUGH ITS AUTHORIZED DIRECTOR	A GUPTA	04-12-2025	12-06-2026
13	Principal Senior Civil Judge, Gandhinagar	GANDHINAGAR	COMM CS/51/2025	BISHNOI AGRO INDIA PVT LTD THROUGH AUTHORIZED REPRESENTATIVE DINESH JALARAM BISHNOI Vs BASAVESHWARA ROLLER FLOUR MILLS THROUGH ITS PARTNER SHARATH CHANDRA	A GUPTA	04-12-2025	12-06-2026
14	Principal Senior Civil Judge , Gandhinagar	GANDHINAGAR	COMM CS/98/2021	THE FEDERAL BANK LTD Vs NARANYAN SWAMI DHANRAJ BAROT	K M PARIKH	07-04-2016	15-06-2026
15	Principal Senior Civil Judge, Gandhinagar	GANDHINAGAR	COMM EX/1/2026	VIRVIJAY CONSTRUCTION CO Vs THE STATE OF GUJARAT THROUGH THE CHIEF SECRETARY	D R SHARMA	24-06-2026	29-06-2026

Note : This information is not generated from the CIS / NJDG, as the same is not maintained / available in the CIS. It has been downloaded from IRIS Portal as per the data updated by the respective District Court Establishments.

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List of total no. of cases randomly allocated during the month of June-2026

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	City Civil and Sessions Court, Ahmedabad	AHMEDABAD	Mr. H. N. Ramavat	24	Comm CMA	9
2	City Civil and Sessions Court, Ahmedabad	AHMEDABAD	Mr. H. N. Ramavat	24	Comm. CS	27
3	City Civil and Sessions Court, Ahmedabad	AHMEDABAD	Mr. H. N. Ramavat	24	Comm Exe	53
4	City Civil and Sessions Court, Ahmedabad	AHMEDABAD	Mr. P. I. Prajapati	19	Comm CMA	23
5	City Civil and Sessions Court, Ahmedabad	AHMEDABAD	Mr. P. I. Prajapati	19	Comm. cs	26
6	City Civil and Sessions Court, Ahmedabad	AHMEDABAD	Mr. P. I. Prajapati	19	Comm Exe	3
7	City Civil and Sessions Court, Ahmedabad	AHMEDABAD	Mr. P. I. Prajapati	19	Comm TM	1
8	10th Additional District Judge, Surat	SURAT	Mr. P. K. Khanchandani	14	COMM TM - 1 COMM MISC - 3 COMM EX - 9	13
9	19th Additional Sr. Civil Judge, Surat	SURAT	Mr. Atmdeep Sharma	35	COMM CS - 37 COMM EX - 4 COMM MISC. - 3	44
10	5th Additional District Judge, Bardoli.	SURAT	Mr. N. R. Jain	2	0	0
11	7th Additional Sr. Civil Judge, Surat.	SURAT	Mr. M. V. Chahan	15	COMM CS - 39 COMM EX - 3 COMM MISC. - 3	42
12	Principal District Judge, Surat.	SURAT	Mr. R. A. Trivedi	1	COMM APPL.- 3 COMM MISC- 3	6
13	Principal Sr. Civil Judge, Bardoli.	SURAT	Dr. Abhinag Mudgal	1	COMM CS	1

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
14	Principal Sr. Civil Judge,Kathor	SURAT	Ms. V. L. Pardeshi	3	COMM CS - 9 COMM EX - 3	12
15	Principal Sr. Civil Judge,Mandvi	SURAT	Mr. M. M. Budhbhatti	1	COMM CS	1
16	Principal Sr. Civil Judge,Mangrol.	SURAT	Mr. J. S. Parmar	3	COMM CS	1
17	Principal Sr. Civil Judge,Olpad	SURAT	Ms. N. D. Sharma	2	COMM CS	7
18	Principal Sr. Civil Judge,Surat.	SURAT	Mr. S. J. Panchal	1	COMM CS - 36 COMM EX - 1 COMM MISC. - 5	42
19	22ND ADDL. SENIOR CIVIL JUDGE @ HQ	VADODARA	Mr. C V BHATT	33	COMM. SUIT	13
20	3RD ADDL. DISTRICT JUDGE @ HQ	VADODARA	Mr. C H SHAH	10	COMM. CMA	7
21	8TH ADDL. SENIOR CIVIL JUDGE @ HQ	VADODARA	Mr. Y R AGARWAL	34	COMM. EXE.	2
22	8TH ADDL. SENIOR CIVIL JUDGE @ HQ	VADODARA	Mr. Y R AGARWAL	34	COMM. SUIT	16
23	PRINCIPAL DISTRICT JUDGE	VADODARA	Mr. V K PATHAK	1	COMM. APPEAL	3
24	PRINCIPAL DISTRICT JUDGE	VADODARA	Mr. V K PATHAK	1	COMM. CMA	1
25	PRINCIPAL SENIOR CIVIL JUDGE @ HQ	VADODARA	Mr. J J BHATT	1	COMM. SUIT	10
26	PRINCIPAL SENIOR CIVIL JUDGE@ SAVLI	VADODARA	Mr. M A SEKH	2	COMM. SUIT	14

Note :

This information is not generated from the CIS / NJDG, as the same is not maintained / available in the CIS. It has been downloaded from IRIS Portal as per the data updated by the respective District Court Establishments.

Form – 5**List of cases in which Case Management Hearing was held during the month of June-2026**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Pri. Sr. Civil Court,Viramgam,Ahmedabad [Rural]	AHMEDABAD	COMM CS/01/2024	M/S SKH-Y TEC INDIA PVT.LTD Vs M/S AIROX NIGEN EQUIPMENT PVT LTD	M K SEJWANI	26-03-2024	04-07-2026
2	Pri. Sr. Civil Court,Viramgam,Ahmedabad [Rural]	AHMEDABAD	COMM CS/01/2025	SHUBHAM INDUSTRIES PROPRIETOR OF HASHMUKHBHAI BHIKHABHAI PATEL Vs JAY AND COMPANY	Y G GHANCHI	10-06-2025	30-06-2026
3	7th Additional Sr. Civil Judge,Surat.	SURAT	COMM CS/123/2024	DIPAKBHAI KUDADIYA VS DISHA JARIWALA	J.P.CHELARAMANI VS R.R.MUSALMANI	24-02-2023	26-06-2023
4	7th Additional Sr. Civil Judge,Surat.	SURAT	COMM CS/242/2025	STATE BANK OF INDIA VS SAINATH PASTY SHOP	P.H.MASHRU VS R.G.DARUWALA	25-02-2024	26-06-2024
5	7th Additional Sr. Civil Judge,Surat.	SURAT	COMM CS/679/2025	BANK OF BARODA VS VINABEN SOLANKI	S.S.TIWARI	02-07-25	26-06-2024

Note :

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Form – 6

Contested commercial cases disposal during the month of June-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of day for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Pri. Sr. Civil Court,Viramgam,Ahmedabad [Rural]	AHMEDABAD	COMM CS/9/2024	J.P. CONSTRUCTION THROUGH DINESH .R.SHARMA Vs FAIRDEAL FIBC OVERSEAS	N M RAJPUT	10/05/2024	Yes	19/06/2026	771	Contested	-	0	U/s 15 OF THE COMMERCIAL COURTS ACT,2015
2	HHJ H. N. Ramavat sir,Ct no. 24	AHMEDABAD	COMM CS/294/2024	SINGHAL FABRICS PRIVATE LIMITED THROUGH ITS MANAGER PRAMOD GOENKA Vs DIMPLE PARESH TANK PROP. OF DEVANSHI APPAREL	R P PANSARI Vs J J DEORA	19/06/2024	-	30/06/2026	741	Contested	-	0	THE COMMERCIAL COURTS ACT,2015,Under Section(s) 2,6,
3	HHJ H. N. Ramavat sir,Ct no. 24	AHMEDABAD	COMM CS/568/2024	AMIT VINOD BHAI GOSWAMI PROP. OF ASHUTOSH ENTERPRISE Vs TAYLORMADE RENEWABLES LIMITED	P N SHAH Vs Y M KOTHARIYA	03/10/2024	-	30/06/2026	842	Contested	-	0	THE COMMERCIAL COURTS ACT,2015,Under Section(s) 2,6,CODE OF CIVIL PROCEDURE,1908,Under Section(s) O37,
4	Principal District Judge,Gandhinagar	GANDHINAGAR	COMM APL/1/2026	ALL INDIA INSTITUTE OF LOCAL SELF GOVERNMENT THROUGH AUTHORIZED SIGNATORY AJAY RAJESHKUMAR AGRAWAL Vs GUJARAT URBAN DEVELOPMANT MISSION GANDHINAGAR	V B GUPTA(P),R A PANDYA(R),	05/01/2026	No	04/06/26	150	Contested	-	0	13
5	Principal District Judge,Gandhinagar	GANDHINAGAR	COMM APL/2/2026	ALL INDIA INSTITUTE OF LOCAL SELF GOVERNMENT THROUGH AUTHORIZED SIGNATORY AJAY RAJESHKUMAR AGRAWAL Vs GUJARAT URBAN DEVELOPMANT MISSION GANDHINAGAR	V B GUPTA(P),R A PANDYA(R),	05/01/2026	No	04/06/2026	150	Contested	-	0	13(1)
6	Principal District Judge,Gandhinagar	GANDHINAGAR	COMM APL/3/2026	ALL INDIA INSTITUTE OF LOCAL SELF GOVERNMENT THROUGH AUTHORIZED SIGNATORY AJAY RAJESHKUMAR AGRAWAL Vs GUJARAT URBAN DEVELOPMANT MISSION GANDHINAGAR	V B GUPTA(P),R A PANDYA(R),	01/05/2026	No	04/06/26	150	Contested	-	0	13(1)
7	Principal District Court,Veraval	GIR SOMNATH	Comm. Apl. 01/2026	SBI Vs. Narsibhai bhikhabhai Sankhat	J N Bhatt S V Sakhat	25/03/2026	Yes	05/06/26	73	Contested	12/30/1899	0	Commercial Court Act,2015 Section 13
8	PRINCIPAL DISTRICT COURT,JAMNAGAR	JAMNAGAR	COMM APL/25/2024	KETAN HASMUKHBHAI SHAH (U.H.F) PROP. OF ASIAN BRASS TECHNOCRATS Vs. SUNILKUMAR GOEL PRO. OF MEGNA COR	B H CHOTAI	28/02/2023	No	24/06/2026	1212	Contested	24/06/2026	0	CODE OF CIVIL PROCEDURE,1908,96

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of day for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
9	V. D. MODH 3RD SR. CIVIL JUDGE RAJKOT	RAJKOT	COM.C.S 35/2019	KICH ARCHITECTURAL PROCUCTS PVT LTD. VS 1. Ms SONEBATH & KITHCEN 2. MR. SUNEL VERMA 3. MS SHAILEE LALIT KHANNA	MR. G. R. THAKKAR VS MR. D. A. SINOJIA	03/12/2019	No	08/06/26	2375	Contested	10/06/2026	2	U/S 170 OF CONTRACT ACT(THE COMM.ACT 2015-2(1)C)
10	V. D. MODH 3RD SR. CIVIL JUDGE RAJKOT	RAJKOT	COM.C.S 40/2019	VARSHABEN JASMINBHAI SAVALIA PROP. OF CROWN INTERNATIONAL VS 1. B. K. PRODUCTS 2. RAHUL GAIKWAD 3. CHANDRABHAN GAIKAWAD 4 SUNIL CHANDRABHAN GAIKWADN	MR. N. J. VEKARIYA VS MR. P. K. PATOLIYA	31/12/2019	No	19/06/2026	2239	Contested	02/07/2026	13	U/S 170 OF CONTRACT ACT(THE COMM.ACT 2015-2(1)C)
11	10th Additional District Judge,Surat	SURAT	COMM CMA NO. 33/2025	1) SAURABH PREMPRAKASH CHUG 2) PRIYA SAURABH CHUG VS. 1) ALMAS KAGAZI AUTH OFFICER OF ESSET RECONSTRUCTION COMPANY INDIA LTD 2) ESSET RECONSTRUCTION COMPANY INDIA LTD	MR. S.R.KINKHAB WALA VS MR. J.V.AJMERA	08/05/2025	Yes	06/11/26	307	Contested	-	-	U/S -9 OF ARBITRATION AND CONCILIATION ACT,1996
12	10th Additional District Judge,Surat	SURAT	COMM EX. NO. 1257/2021	1) PHOENIX ARC PVT. LTD. VS. 1) HARDASBHAI RAGHAVBHAI LAKHANI	MR. P.R.SONAR VS. D.A.CHAPATWALA	04/26/2017	Yes	06/15/26	3337	Contested	-	-	CODE OF CIVIL PROCEDURE,1908 - 010
13	10th Additional District Judge,Surat	SURAT	COMM EX. NO. 1287/2021	1) MO.IQBAL GULAMNABI SHAIKH AUTHO. PERSON OF PHOENIX ARC PVT. LTD. VS. 1) RAMESHBHAI GULABBHAI PATEL	MR. P.R.SONAR	01/11/2018	Yes	06/15/26	2774	Contested	-	-	CODE OF CIVIL PROCEDURE,1908 - 010
14	10th Additional District Judge,Surat	SURAT	COMM EX. NO. 1762/2021	1) Phoenix arc pvt. ltd. through its autho. person atul pramodkumar modi VS. 1) Ajaykumar Mahendrakumar Revdiwala	MR. P.R.SONAR VS. MR. N.B.RANA	02/10/2016	Yes	06/15/26	3778	Contested	-	-	CODE OF CIVIL PROCEDURE,1908 - 010
15	10th Additional District Judge,Surat	SURAT	COMM EX. NO. 1802/2021	1) PHOENIX ARC PVT. LTD. VS. 1) ASHISH M. CHAPTWALA	MR. P.R.SONAR VS. R.V.JANI	04/26/2017	Yes	06/15/26	3337	Contested	-	-	CODE OF CIVIL PROCEDURE,1908 - 010
16	10th Additional District Judge,Surat	SURAT	COMM EX. NO. 1807/2021	1) MO.IQBAL GULAMNABI SHAIKH AUTHO. PERSON OF PHOENIX ARC PVT. LTD. VS. 1) HITESH VINODBHAI PATEL	MR. P.R.SONAR VS. MR. A.K.THAKKAR	01/11/2018	Yes	6/15/26	3077	Contested	-	-	CODE OF CIVIL PROCEDURE,1908 - 010
17	10th Additional District Judge,Surat	SURAT	COMM EX. NO. 259/2021	1) Phoenix arc pvt. ltd. through its autho. person atul pramodkumar modi VS. 1) Sanjay Shah Rameshchandra Shah	MR. P.R.SONAR	04/01/2016	Yes	06/15/26	3717	Contested	-	-	CODE OF CIVIL PROCEDURE,1908 - 010

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of day for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
18	10th Additional District Judge, Surat	SURAT	COMM EX. NO. 54/2026	1) KOTAK MAHINDRA BANK LTD VS ANJU MUKESHBHAI PARMAR 1)	N.B.RAWAT VS. MR. D.A.PATEL	18/03/2026	Yes	6/16/26	90	Contested	-	-	U/S -34 OF ARBITRATION AND CONCILIATION ACT,1996
19	19th Additional Sr. Civil Judge, Surat.	SURAT	COMM CS/270/2024	RAKESHKUMAR LAXMILAL JAIN PROP OF MOOM FASHION Vs NIRMAL SADI CENTER	S S TIWARI Vs K S SHAH	04/30/2024	Yes	30/06/2026	791	Contested	-	-	CODE OF CIVIL PROCEDURE,1908--002,
20	19th Additional Sr. Civil Judge, Surat.	SURAT	COMM CS/36/2025	STATE BANK OF INDIA Vs BHADRESH TUKARAMBHAI KADU	B S VYAS Vs D B SAVAJ	01/03/2025	Yes	24/06/2026	510	Contested	-	-	CODE OF CIVIL PROCEDURE,1908--002,
21	19th Additional Sr. Civil Judge, Surat.	SURAT	COMM CS/908/2021	SANJAYKUMAR SHIRISHCHANDRA PATHAK AUTHO PERSON OF SHRI UMIYA YARN PVT LTD Vs NIRANJANBHAI KHODIDAS PATEL PROP OF NILKANTH ENTERPRISE	M.R.DUDHWAL A Vs S.G.PATEL	07/15/2021	Yes	29/06/2026	714	Contested	-	-	CODE OF CIVIL PROCEDURE,1908--002,
22	19th Additional Sr. Civil Judge, Surat.	SURAT	COMM CS/978/2023	PARESHKUMAR MOHANBHAI RANA POA OF KEYUR JARI Vs PRAKASH DHANSUKHLAL JARIWALA PROP OF VRAJ TRADERS	Y J BHAMARDIWA LA Vs R K SINDHA	12/14/2023	Yes	23/06/2026	922	Contested	-	-	CODE OF CIVIL PROCEDURE,1908--002,
23	19th Additional Sr. Civil Judge, Surat.	SURAT	COMM CS/981/2023	PARESHKUMAR MOHANBHAI RANA POA OF KEYUR JARI WORKS Vs DHANSUKHLAL PARSOTTAMDAS JARIWLA PROP OF PARSOTTAMDAS ATMARAM	Y J BHAMARDIWA LA Vs J J JANI	12/14/2023	Yes	24/06/2026	923	Contested	-	-	CODE OF CIVIL PROCEDURE,1908--002,
24	Principal District Judge, Surat.	SURAT	COMM APL/20/2025	PRUTHVI DESIGNER Vs PRAGATI SYNTHETICS PVT LDT	N J MODI Vs A H TRIPATHI	12/04/2025	No	11/06/26	188	Contested	-	-	THE COMMERCIAL COURTS ACT,2015--13,
25	Principal District Judge, Surat.	SURAT	COMM APL/21/2025	PRUTHVIN TEXTILES Vs PRAGATI SYNTHETICS PVT LDT	N J MODI Vs A H TRIPATHI	12/04/2025	No	11/06/26	188	Contested	-	-	THE COMMERCIAL COURTS ACT,2015--13,
26	Principal District Judge, Surat.	SURAT	COMM APL/6/2026	DINESHKUMAR SANVARMAL SINGHANIYA Vs SACHIN LOKESH AGRAWAL PROP OF SACHIN FAB	S C SOLANKI Vs M C MEHTA	03/23/2026	No	24/06/2026	93	Contested	-	-	THE COMMERCIAL COURTS ACT,2015--13,

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of day for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
27	Principal Sr. Civil Judge,Kathor	SURAT	COMM CS/21/2025	BANK OF BARODA AUTHORISED MANAGER RAVI RANJAN Vs SHALU YADUNATH SINGH	A T JINGAR	02/15/2025	Yes	30/06/2026	500	Contested	-	-	THE COMMERCIAL COURTS ACT,2015--2,
28	Principal Sr. Civil Judge,Kathor	SURAT	COMM CS/24/2025	BANK OF BARODA AUTHORISED MANAGER RAVI RANJAN Vs AMITBHAI MAGANBHAI PRAJAPATI	A T JINGAR	02/15/2025	Yes	30/06/2026	500	Contested	-	-	THE COMMERCIAL COURTS ACT,2015--2,
29	MR. C H SHAH. 3RD ADDL. DISTRICT JUDGE @ HQ	VADODARA	COMM. CMA/25/2026	MANTEC CONSULTANTS PVT.LTD. V/S GUJRAT STATE ELECTRICITY CORPORATION LIMITED	MR. H M UPADHYAY V/S MR. J N PAWAR	06/12/2026	Yes	29/06/2026	17	Contested	-	0	ARBITRATION AND CONCILIATION ACT 1996-9
30	MR. V K PATHAK,PRINCIPAL DISTRICT JUDGE	VADODARA	COMM. APPEAL/13/2025	M/S ACC LTD V/S THE GENERAL MANAGER & OTHER	MR. A K THAKER V/S MR. S P TAMBOLI	06/16/2025	No	16/06/2026	365	Contested	-	0	APPEAL U/S 13 OF THE COMMERCIAL COURT
31	MR. V K PATHAK,PRINCIPAL DISTRICT JUDGE	VADODARA	COMM. APPEAL/18/2025	MANOR INVESTMENT COMPANY PVT. LTD. V/S UNION OF INDIA (RAILWAY)	MR. Y S SONI V/S MR. S P TAMBOLI	08/05/2025	No	16/06/2026	315	Contested	-	0	APPEAL U/S 13 OF THE COMMERCIAL COURT
32	MR. V K PATHAK,PRINCIPAL DISTRICT JUDGE	VADODARA	COMM. CMA/46/2025	M/S A S EXPORTS AND IMPORTS V/S M/S ADISON COREMIN PRIVATE LITD.	MR. J B VARMA V/S MR. A G DABHI	12/03/2025	No	16/06/2026	195	Contested	-	0	U/S 5 OF THE
33	PRINCIPAL DISTRICT COURT VALSAD	VALSAD	Commercial Appeal No.03/2025	APPELLANT: BANK OF BARODA VAPI THROUGH ITS CHIEF MANAGER MR. PRANAMKUMAR S.O JAGADISHKUMAR BHANDARI RESPONDENT: SUBHASHISH PAPER PRODUCTS THROUGH ITS AUTHORISED PARTNERS MR.KIRTI VALLABHBHAI MADHANI+1	Appellant Adv: R.R.Dalal Respondent Adv: J.J.Patel	07/07/2025	No	24/06/2026	353	Contested	24/06/2026	1	u/s 13 of Commercial Courts Act
34	PRINCIPAL DISTRICT COURT VALSAD	VALSAD	Commercial Appeal No.04/2025	APPELLANT: ASHAPURA MINECHEM LTD AUTHORIZED SINGATORY MR. PRASHANT SHINDE RESPONDENT: PREMIUM POLYALLOYS PRIVATE LIMITED	Appellant Adv: V S KAPADIA Respondent Adv: C R HALPATI	11/07/2025	No	29/06/2026	351	Contested	29/06/2026	1	u/s 13 of Commercial Courts Act
35	PRI SR CIVIL COURT,VAPI	VALSAD	Commercial Civil Suit No. 2/2020	GANSHYAM VADODARIA FOR M/S. SHOBHA PLASTICS PVT. LTD. V/S GUJARAT STATE FINANCIAL CORPORATION + 6	Petitioner Adv: D.N.SHAH Respondent Adv: A.S.KAPADIA	23/12/2020	Yes	30/06/2026	2015	Contested	04/07/2026	3	CPC O-39

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of day for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
36	PRI SR CIVIL COURT,VAPI	VALSAD	Commercial Civil Suit No. 36/2024	RAMJI BOARD AND PAPER MILLS PVT. LTD. THROUGH MR. PRAGNESH A DESAI V/S AVINASH SHUSHIL JHUNJHUNWALA PROPRIETOR OF M/S MLS PRINT O PACK	Petitioner Adv: K.S. JOSHI Respondent Adv: P V SHAH	12/09/2024	Yes	30/06/2026	656	Contested	04/07/2026	3	CPC O-39
37	PRI SR CIVIL COURT,VAPI	VALSAD	Commercial Civil Suit No. 37/2024	RAMJI BOARD AND PAPER MILLS PVT. LTD. THROUGH MR. PRAGNESH A DESAI V/S AMIT SUSHIL JHUNJHUNWALA PROPRIETOR OF M/S M S ENTERPRISES	Petitioner Adv: K.S. JOSHI Respondent Adv: P V SHAH	12/09/2024	Yes	30/06/2026	656	Contested	04/07/2026	3	CPC O-39
38	PRI SR CIVIL COURT,VAPI	VALSAD	Commercial Civil Suit No. 38/2024	RAMJI BOARD AND PAPER MILLS PVT. LTD. THROUGH MR. PRAGNESH A DESAI Vs RITU AMIT JHUNJHUNWALA PROPRIETOR OF M/S M L S PACKERS	Petitioner Adv: K.S. JOSHI Respondent Adv: P V SHAH	12/09/2024	Yes	30/06/2026	656	Contested	04/07/2026	3	CPC O-39
39	PRI SR CIVIL COURT,VAPI	VALSAD	Commercial Civil Suit No. 44/2024	RAMJI BOARD AND PAPER MILLS PVT. LTD THROUGH PRAGNESH A. DESAI Vs AVINASH SUSHIL JHUNJHUNWALA	Petitioner Adv: K.S. JOSHI Respondent Adv: P V SHAH	04/10/2024	Yes	30/06/2026	656	Contested	04/07/2026	3	CPC O-39

Form – 7

Adjusted Summary of Commercial Cases during the month of June 2026 as per CIS

Sr. No.	District	Designation	District/Unit	Opening	Institution*	Disposal*	Closing
1	AHMEDABAD	2nd ADDL DISTRICT JUDGE - AHMEDABAD(RURAL)	AHMEDABAD	1	0	1	0
2	AHMEDABAD	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M. - AHMEDABAD	AHMEDABAD	361	13	3	371
3	AHMEDABAD	4th ADDL DISTRICT JUDGE - AHMEDABAD(RURAL)	AHMEDABAD	306	29	10	325
4	AHMEDABAD	4th ADDL. SR. CIVIL JUDGE & A.C.J.M. - AHMEDABAD	AHMEDABAD	359	12	2	369
5	AHMEDABAD	5th ADDL DISTRICT JUDGE - DHOLKA	AHMEDABAD	2	0	0	2
6	AHMEDABAD	JUDGE, CITY CIVIL COURT - AHMEDABAD	CITY CIVIL AND SESSIONS COURT- AHMEDABAD	2,396	143	56	2,483
7	AHMEDABAD	PRINCIPAL DISTRICT & SESSIONS JUDGE - AHMEDABAD(RURAL)	AHMEDABAD	3	0	1	2
8	AHMEDABAD	PRINCIPAL JUDGE, CITY CIVIL COURT - AHMEDABAD	CITY CIVIL AND SESSIONS COURT- AHMEDABAD	0	0	0	0
9	AHMEDABAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - AHMEDABAD	AHMEDABAD	379	13	3	389
10	AHMEDABAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DHANDHUKA	AHMEDABAD	25	0	0	25
11	AHMEDABAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DHOLKA	AHMEDABAD	57	0	0	57
12	AHMEDABAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SANAND	AHMEDABAD	93	2	1	94
13	AHMEDABAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VIRAMGAM	AHMEDABAD	2	0	0	2
14	AMRELI	ADDL. SR. CIVIL JUDGE & A.C.J.M. - SAVARKUNDLA	AMRELI	0	0	0	0
15	AMRELI	ADDL.DISTRICT & SESSIONS JUDGE - SAVARKUNDLA	AMRELI	0	1	0	1
16	AMRELI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - AMRELI	AMRELI	6	0	0	6
17	AMRELI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DHARI	AMRELI	5	0	0	5
18	AMRELI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - RAJULA	AMRELI	4	0	0	4
19	AMRELI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SAVARKUNDLA	AMRELI	4	0	0	4
20	ANAND	3rd ADDL DISTRICT JUDGE - KHAMBHAT	ANAND	3	0	0	3
21	ANAND	5th ADDL DISTRICT JUDGE - ANAND	ANAND	9	6	0	15
22	ANAND	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - ANAND	ANAND	176	6	14	168
23	ANAND	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BORSAD	ANAND	4	0	0	4
24	ANAND	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KHAMBHAT	ANAND	52	1	0	53
25	ANAND	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - PETLAD	ANAND	12	0	0	12
26	ARAVALLI @ MODASA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - ARAVALLI @ MODASA	ARAVALLI @ MODASA	2	0	0	2
27	ARAVALLI @ MODASA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BAYAD	ARAVALLI @ MODASA	1	0	0	1
28	BANASKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DANTA	BANASKANTHA	1	0	0	1
29	BANASKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DEESA	BANASKANTHA	11	0	0	11
30	BANASKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - PALANPUR	BANASKANTHA	48	4	0	52

Sr. No.	District	Designation	District/Unit	Opening	Institution*	Disposal*	Closing
31	BHARUCH	5th ADDL DISTRICT JUDGE - ANKLESVAR	BHARUCH	21	1	1	21
32	BHARUCH	6th ADDL DISTRICT JUDGE - BHARUCH	BHARUCH	10	7	1	16
33	BHARUCH	PRINCIPAL DISTRICT JUDGE - BHARUCH	BHARUCH	6	0	4	2
34	BHARUCH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - ANKLESVAR	BHARUCH	156	9	1	164
35	BHARUCH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BHARUCH	BHARUCH	47	4	0	51
36	BHARUCH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JAMBUSAR	BHARUCH	19	0	0	19
37	BHARUCH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JHAGADIA	BHARUCH	24	0	0	24
38	BHARUCH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VAGRA	BHARUCH	9	0	0	9
39	BHAVNAGAR	4th ADDL DISTRICT JUDGE - BHAVNAGAR	BHAVNAGAR	5	0	0	5
40	BHAVNAGAR	PRINCIPAL SENIOR CIVIL JUDGE - BHAVNAGAR	BHAVNAGAR	64	3	2	65
41	BHAVNAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - MAHUVA	BHAVNAGAR	7	0	0	7
42	BHAVNAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SHIHOR	BHAVNAGAR	2	0	0	2
43	BHAVNAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - TALAJA	BHAVNAGAR	37	4	0	41
44	BOTAD	PRINCIPAL SENIOR CIVIL JUDGE - BOTAD	BOTAD	1	0	0	1
45	Chhota Udepur	ADDL. DISTRICT JUDGE - BODELI	Chhota Udepur	1	0	0	1
46	Chhota Udepur	PRINCIPAL DISTRICT & SESSIONS JUDGE - CHHOTA UDEPUR	Chhota Udepur	3	0	0	3
47	Chhota Udepur	PRINCIPAL SENIOR CIVIL JUDGE - CHHOTA UDEPUR	Chhota Udepur	8	1	0	9
48	Chhota Udepur	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BODELI	Chhota Udepur	87	0	0	87
49	DAHOD	3rd ADDL DISTRICT JUDGE - DAHOD	DAHOD	1	0	0	1
50	DAHOD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DAHOD	DAHOD	105	41	0	146
51	DAHOD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JHALOD	DAHOD	2	0	0	2
52	DEVBHUMI DWARKA @ KHAMBHALIYA	2nd ADDL DISTRICT JUDGE - KHAMBHALIYA	DEVBHUMI DWARKA @ KHAMBHALIYA	5	0	0	5
53	DEVBHUMI DWARKA @ KHAMBHALIYA	PRINCIPAL DISTRICT & SESSIONS JUDGE - KHAMBHALIYA	DEVBHUMI DWARKA @ KHAMBHALIYA	7	0	0	7
54	DEVBHUMI DWARKA @ KHAMBHALIYA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DWARKA	DEVBHUMI DWARKA @ KHAMBHALIYA	38	0	1	37
55	DEVBHUMI DWARKA @ KHAMBHALIYA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KHAMBHALIYA	DEVBHUMI DWARKA @ KHAMBHALIYA	55	3	3	55
56	GANDHINAGAR	3rd ADDL DISTRICT JUDGE - GANDHINAGAR	GANDHINAGAR	36	9	0	45
57	GANDHINAGAR	ADDL.DISTRICT & SESSIONS JUDGE - KALOL	GANDHINAGAR	5	0	0	5
58	GANDHINAGAR	PRINCIPAL DISTRICT & SESSIONS JUDGE - GANDHINAGAR	GANDHINAGAR	8	0	3	5
59	GANDHINAGAR	PRINCIPAL SENIOR CIVIL JUDGE - GANDHINAGAR	GANDHINAGAR	264	4	2	266
60	GANDHINAGAR	PRINCIPAL SENIOR CIVIL JUDGE - KALOL	GANDHINAGAR	84	4	1	87
61	GIR SOMNATH @ VERAVAL	3rd ADDL DISTRICT JUDGE - UNA	GIR SOMNATH @ VERAVAL	0	3	0	3

Sr. No.	District	Designation	District/Unit	Opening	Institution*	Disposal*	Closing
62	GIR SOMNATH @ VERAVAL	ADDL. DISTRICT JUDGE - GIR SOMNATH @ VERAVAL	GIR SOMNATH @ VERAVAL	1	0	0	1
63	GIR SOMNATH @ VERAVAL	PRINCIPAL DISTRICT JUDGE - GIR SOMNATH @ VERAVAL	GIR SOMNATH @ VERAVAL	1	0	1	0
64	GIR SOMNATH @ VERAVAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - GIR SOMNATH @ VERAVAL	GIR SOMNATH @ VERAVAL	98	5	4	99
65	GIR SOMNATH @ VERAVAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KODINAR	GIR SOMNATH @ VERAVAL	2	0	0	2
66	GIR SOMNATH @ VERAVAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - UNA	GIR SOMNATH @ VERAVAL	38	15	0	53
67	JAMNAGAR	3rd ADDL DISTRICT JUDGE - JAMNAGAR	JAMNAGAR	5	0	4	1
68	JAMNAGAR	PRINCIPAL DISTRICT & SESSIONS JUDGE - JAMNAGAR	JAMNAGAR	6	0	1	5
69	JAMNAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JAMNAGAR	JAMNAGAR	250	9	4	255
70	JAMNAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - LALPUR	JAMNAGAR	7	1	0	8
71	JUNAGADH	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M. - MANGROL	JUNAGADH	1	0	0	1
72	JUNAGADH	6th ADDL DISTRICT JUDGE - JUNAGADH	JUNAGADH	6	0	0	6
73	JUNAGADH	PRINCIPAL DISTRICT JUDGE - JUNAGADH	JUNAGADH	0	1	0	1
74	JUNAGADH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JUNAGADH	JUNAGADH	77	9	3	83
75	JUNAGADH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KESHOD	JUNAGADH	16	0	1	15
76	JUNAGADH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VANTHALI	JUNAGADH	8	0	0	8
77	KHEDA	ADDL. DISTRICT JUDGE - NADIAD	KHEDA	1	0	0	1
78	KHEDA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KAPADVANJ	KHEDA	9	2	4	7
79	KHEDA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KHEDA	KHEDA	9	0	0	9
80	KHEDA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - NADIAD	KHEDA	51	3	0	54
81	KUTCHH	7th ADDL DISTRICT JUDGE - BHUJ	KUTCHH	3	0	0	3
82	KUTCHH	8th ADDL DISTRICT JUDGE - GANDHIDHAM	KUTCHH	43	4	0	47
83	KUTCHH	PRINCIPAL DISTRICT JUDGE - BHUJ	KUTCHH	4	1	0	5
84	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE - BHUJ	KUTCHH	136	5	0	141
85	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - ANJAR	KUTCHH	53	2	0	55
86	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BHACHAU	KUTCHH	101	0	0	101
87	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - GANDHIDHAM	KUTCHH	431	10	0	441
88	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - MANDVI	KUTCHH	10	0	0	10
89	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - MUNDRA	KUTCHH	48	10	0	58
90	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - NAKHATRANA	KUTCHH	27	0	0	27
91	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - NALIA	KUTCHH	20	0	0	20
92	MAHESANA	4th ADDL DISTRICT JUDGE - MAHESANA	MAHESANA	3	0	0	3

Sr. No.	District	Designation	District/Unit	Opening	Institution*	Disposal*	Closing
93	MAHESANA	6th ADDL DISTRICT JUDGE - KADI	MAHESANA	0	1	0	1
94	MAHESANA	PRINCIPAL DISTRICT JUDGE - MAHESANA	MAHESANA	8	13	0	21
95	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE - KADI	MAHESANA	24	33	0	57
96	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE - MAHESANA	MAHESANA	132	3	1	134
97	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KHERALU	MAHESANA	42	0	0	42
98	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - UNJHA	MAHESANA	44	12	0	56
99	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VIJAPUR	MAHESANA	5	0	0	5
100	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VISNAGAR	MAHESANA	11	0	0	11
101	MAHISAGAR AT LUNAVADA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BALASINOR	MAHISAGAR AT LUNAVADA	2	0	0	2
102	MORBI	2nd ADDL DISTRICT JUDGE - MORBI	MORBI	0	37	0	37
103	MORBI	3rd ADDL DISTRICT JUDGE - MORBI	MORBI	31	0	31	0
104	MORBI	PRINCIPAL DISTRICT & SESSIONS JUDGE - MORBI	MORBI	2	2	0	4
105	MORBI	PRINCIPAL SENIOR CIVIL JUDGE - MORBI	MORBI	401	11	17	395
106	MORBI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - HALVAD	MORBI	1	0	0	1
107	MORBI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - WANKANER	MORBI	51	0	2	49
108	NARMADA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - RAJPIPLA	NARMADA	16	0	0	16
109	NAVSARI	2nd ADDL DISTRICT JUDGE - NAVSARI	NAVSARI	8	0	0	8
110	NAVSARI	3rd ADDL DISTRICT JUDGE - NAVSARI	NAVSARI	1	0	0	1
111	NAVSARI	PRINCIPAL DISTRICT & SESSIONS JUDGE - NAVSARI	NAVSARI	3	0	0	3
112	NAVSARI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - CHIKHLI	NAVSARI	5	0	0	5
113	NAVSARI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - GANDEVI	NAVSARI	25	1	0	26
114	NAVSARI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - NAVSARI	NAVSARI	51	3	0	54
115	PANCHMAHAL	PRINCIPAL DISTRICT & SESSIONS JUDGE - GODHRA	PANCHMAHAL	2	1	0	3
116	PANCHMAHAL	PRINCIPAL SENIOR CIVIL JUDGE - GODHRA	PANCHMAHAL	59	1	0	60
117	PANCHMAHAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - HALOL	PANCHMAHAL	14	0	0	14
118	PANCHMAHAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KALOL	PANCHMAHAL	6	0	0	6
119	PANCHMAHAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SHEHERA	PANCHMAHAL	7	0	0	7
120	PATAN	3rd ADDL DISTRICT JUDGE - PATAN	PATAN	2	0	0	2
121	PATAN	ADDL. DISTRICT JUDGE - RADHANPUR	PATAN	1	0	0	1
122	PATAN	PRINCIPAL SENIOR CIVIL JUDGE - PATAN	PATAN	18	0	0	18
123	PATAN	PRINCIPAL SENIOR CIVIL JUDGE - RADHANPUR	PATAN	4	0	0	4

Sr. No.	District	Designation	District/Unit	Opening	Institution*	Disposal*	Closing
124	PATAN	PRINCIPAL SENIOR CIVIL JUDGE - SIDHPUR	PATAN	14	0	1	13
125	PATAN	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SAMI	PATAN	4	0	0	4
126	PORBANDAR	ADDL.DISTRICT & SESSIONS JUDGE - PORBANDAR	PORBANDAR	8	0	0	8
127	PORBANDAR	PRINCIPAL SENIOR CIVIL JUDGE - PORBANDAR	PORBANDAR	3	0	0	3
128	RAJKOT	10th ADDL DISTRICT JUDGE - DHORAJI	RAJKOT	1	0	0	1
129	RAJKOT	13th ADDL. SR. CIVIL JUDGE & A.C.J.M. - RAJKOT	RAJKOT	106	10	1	115
130	RAJKOT	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M. - RAJKOT	RAJKOT	99	10	12	97
131	RAJKOT	6th ADDL DISTRICT JUDGE - RAJKOT	RAJKOT	261	2	9	254
132	RAJKOT	7th ADDL DISTRICT JUDGE - JETPUR	RAJKOT	2	0	0	2
133	RAJKOT	9th ADDL DISTRICT JUDGE - GONDAL	RAJKOT	22	0	0	22
134	RAJKOT	PRINCIPAL DISTRICT & SESSIONS JUDGE - RAJKOT	RAJKOT	3	2	0	5
135	RAJKOT	PRINCIPAL SENIOR CIVIL JUDGE - RAJKOT	RAJKOT	119	10	0	129
136	RAJKOT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DHORAJI	RAJKOT	4	0	0	4
137	RAJKOT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - GONDAL	RAJKOT	83	0	3	80
138	RAJKOT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JASDAN	RAJKOT	1	0	0	1
139	RAJKOT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JETPUR	RAJKOT	62	0	3	59
140	SABARKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - HIMATNAGAR	SABARKANTHA	15	2	1	16
141	SABARKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - IDAR	SABARKANTHA	1	0	0	1
142	SABARKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KHEDBRAHMA	SABARKANTHA	1	0	1	0
143	SABARKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - PRANTIJ	SABARKANTHA	3	0	1	2
144	SURAT	10th ADDL DISTRICT JUDGE - SURAT	SURAT	503	13	13	503
145	SURAT	11th ADDL DISTRICT JUDGE - SURAT	SURAT	0	0	0	0
146	SURAT	19th ADDL. SR. CIVIL JUDGE & A.C.J.M. - SURAT	SURAT	1,094	44	16	1,122
147	SURAT	5th ADDL DISTRICT JUDGE - BARDOLI	SURAT	2	0	1	1
148	SURAT	7th ADDL. SR. CIVIL JUDGE & A.C.J.M. - SURAT	SURAT	1,007	45	17	1,035
149	SURAT	PRINCIPAL DISTRICT & SESSIONS JUDGE - SURAT	SURAT	60	6	3	63
150	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BARDOLI	SURAT	18	1	0	19
151	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KATHOR	SURAT	184	12	3	193
152	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - MANDVI	SURAT	4	1	0	5
153	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - MANGROL	SURAT	7	1	0	8
154	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - OLPAD	SURAT	35	7	2	40

Sr. No.	District	Designation	District/Unit	Opening	Institution*	Disposal*	Closing
155	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SURAT	SURAT	1,120	42	13	1,149
156	SURENDRANAGAR	4th ADDL DISTRICT JUDGE - SURENDRANAGAR	SURENDRANAGAR	0	5	1	4
157	SURENDRANAGAR	5th ADDL DISTRICT JUDGE - SURENDRANAGAR	SURENDRANAGAR	4	0	4	0
158	SURENDRANAGAR	PRINCIPAL DISTRICT & SESSIONS JUDGE - SURENDRANAGAR	SURENDRANAGAR	3	0	0	3
159	SURENDRANAGAR	PRINCIPAL SENIOR CIVIL JUDGE - SURENDRANAGAR	SURENDRANAGAR	30	2	0	32
160	SURENDRANAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DHRANGADHRA	SURENDRANAGAR	3	1	0	4
161	SURENDRANAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - LIMBDI	SURENDRANAGAR	1	0	0	1
162	TAPI	PRINCIPAL SENIOR CIVIL JUDGE - VYARA	TAPI	17	2	0	19
163	VADODARA	10th ADDL DISTRICT JUDGE - SAVLI	VADODARA	2	0	0	2
164	VADODARA	22nd ADDL. SR. CIVIL JUDGE & A.C.J.M. - VADODARA	VADODARA	379	13	1	391
165	VADODARA	3rd ADDL DISTRICT JUDGE - VADODARA	VADODARA	131	7	4	134
166	VADODARA	5th ADDL DISTRICT JUDGE - DABHOI	VADODARA	1	0	0	1
167	VADODARA	8th ADDL. SR. CIVIL JUDGE & A.C.J.M. - VADODARA	VADODARA	384	18	21	381
168	VADODARA	PRINCIPAL DISTRICT JUDGE - VADODARA	VADODARA	80	4	3	81
169	VADODARA	PRINCIPAL SENIOR CIVIL JUDGE - VADODARA	VADODARA	275	10	4	281
170	VADODARA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DABHOI	VADODARA	14	0	0	14
171	VADODARA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KARJAN	VADODARA	9	0	0	9
172	VADODARA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - PADRA	VADODARA	33	0	0	33
173	VADODARA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SAVLI	VADODARA	109	15	1	123
174	VALSAD	3rd ADDL DISTRICT JUDGE - VAPI	VALSAD	11	0	0	11
175	VALSAD	ADDL.DISTRICT & SESSIONS JUDGE - VALSAD	VALSAD	8	0	8	0
176	VALSAD	PRINCIPAL DISTRICT & SESSIONS JUDGE - VALSAD	VALSAD	6	8	2	12
177	VALSAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - UMBERGAON	VALSAD	30	1	0	31
178	VALSAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VALSAD	VALSAD	54	1	0	55
179	VALSAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VAPI	VALSAD	182	3	17	168
Total Result				14,492	816	349	14,959

Notes:

1	Opening balance taken from the closing balance of last month's Report
2	* Includes the cumulative number of matters which may include the resultant figures of i) restoration of the cases disposed in previous months ii) backdated registration (institution) iii) backdated disposal iv) matters transferred between establishments in which original registration date is not updated v) matters transferred between courts of same establishment
3	Report generated by IT Cell on 06/07/2026 based on the data entered by the concerned courts of the District Judiciary and available in the NJDG server at the time of generating the report
4	This Report is generated based on the Commercial Case types as "COMM APL", "COMM CMA", "COMM CS", "COMM EX", "COMM REWA", "COMM TMCS", "COMM-MCA".